

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 22-01-2013

PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars and Senior Superintendents - Orders issued.

ORDER NO. B1 – 85 / 2013

As part of filling up the existing vacancies of Sheristadars and Senior Superintendents of the Subordinate Judiciary, the following orders are issued:

1. Smt. Pouly George, Sheristadar, District Court, Manjeri is transferred and posted as Sheristadar, District Court, Thrissur. She will handover charge of her office to the Senior Superintendent / Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, District Court, Thrissur from the Senior Superintendent / Junior Superintendent / Head Clerk of the court.

The Senior Superintendent / Junior Superintendent/ Head Clerk of the District Court, Manjeri will hold the full additional charge of the post of Sheristadar of the court till Shri V.D.Jose(Sl.No.5) takes charge.

2. Shri Andrews A Thomas, Sheristadar, Addl. District Court / MACT, Muvattupuzha is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Pathanamthitta. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, District Court, Pathanamthitta from the Senior Superintendent / Junior Superintendent / Head Clerk of the court.

The Junior Superintendent/Head Clerk of the Addl. District Court / MACT, Muvattupuzha will hold the full additional charge of the post of Sheristadar of the court till Shri E.Harshavardhana(Sl.No.17) takes charge.

3. Shri C.D.Joy, Sheristadar, Additional District Court / MACT now functioning as Munsiff, Ranni(Temporary) is appointed as Sheristadar, District Court and allowed to continue as Munsiff, Ranni(Temporary).

4. Shri S.Abdul Nazeer, Sheristadar, MACT, Attingal is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Kollam. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Tribunal and take charge as Sheristadar, District Court, Kollam from the Senior Superintendent / Junior Superintendent/Head Clerk of the court.

The Junior Superintendent / Head Clerk of the MACT, Attingal will hold the full additional charge of the post of Sheristadar of the Tribunal till Smt.A.Sameera Beegam(SI.No.6) takes charge.

5. Shri V.D.Jose, Sheristadar, Additional District Court / MACT now functioning as Section Officer, District Legal Services Authority, Kottayam is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Manjeri. On relief from his present post, he will take charge as Sheristadar, District Court, Manjeri from the Senior Superintendent / Junior Superintendent/Head Clerk of the court.

6. Smt. A.Sameera Beegam, Sheristadar, Family Court, Nedumangad is transferred and posted as Sheristadar, MACT, Attingal. She will handover charge of her office to the Head Clerk / Seniormost UD Clerk of the court and take charge as Sheristadar, MACT, Attingal from the Junior Superintendent/Head Clerk of the court.

The Head Clerk / Seniormost UD Clerk of the Family Court, Nedumangad will hold the full additional charge of the post of Sheristadar of the Court till Smt.Reeja Thankachi B.(SI.No.22) takes charge.

7. Shri P.Balachandran, Sheristadar, Addl.District Court / MACT, Tirur is transferred and posted as Sheristadar, Family Court, Palakkad. He will handover charge of his office to the Junior Superintendent / Head Clerk of the court and take charge as Sheristadar, Family Court, Palakkad from the Head Clerk / Seniormost UD Clerk of the Court.

The Junior Superintendent / Head Clerk of the Addl.District Court / MACT, Tirur will hold the full additional charge of the post of Sheristadar of the Court till Smt. Jayanthi Thankom(SI.No.19) takes charge.

8. Shri K.J.Michale, Sheristadar, MACT, Pala is transferred and posted as Sheristadar, Spl.Court(NDPS Act cases), Thodupuzha. He will handover charge of his office to the Junior Superintendent / Head Clerk of the court and take charge as Sheristadar, Spl.Court(NDPS Act cases), Thodupuzha from the Senior Superintendent /Junior Superintendent of the Court.

The Junior Superintendent / Head Clerk of the MACT, Pala will hold the full additional charge of the post of Sheristadar of the tribunal till Smt.N.R.Vijayalakshmi(SI.No.14) takes charge.

9. Smt. N.Souda, Sheristadar, MACT, Pathanamthitta is transferred and posted as Sheristadar, Family Court, Thiruvalla. She will handover charge of her office to the Junior Superintendent / Head Clerk of the tribunal and take charge as Sheristadar, Family Court, Thiruvalla from the Head Clerk / Seniormost UD Clerk of of the court.

The Junior Superintendent / Head Clerk of the MACT, Pathanamthitta will hold the full additional charge of the post of Sheristadar of the Tribunal till Smt.C.Vijayamma(SI.No.15) takes charge.

10. Shri V.J.Joseph, Sheristadar, Spl.Court(SPE / CBI)-I, Ernakulam is transferred and posted as Sheristadar, Family Court, Alappuzha. He will handover charge of his office to the Junior Superintendent/ Head Clerk of the court and take charge as Sheristadar, Family Court, Alappuzha from the Head Clerk / Seniormost UD Clerk of of the court.

The Junior Superintendent / Head Clerk of the Spl.Court(SPE / CBI)-I, Ernakulam will hold the full additional charge of the post of Sheristadar of the Court till Smt.S.Girija(SI.No.21) takes charge.

11. Shri K.V.Mohandas, Sheristadar, Family Court, Kasaragod is transferred and posted as Sheristadar, MACT, Ottappalam. He will handover charge of his office to the Head Clerk / Seniormost UD Clerk of of the court and take charge as Sheristadar, MACT, Ottappalam from the Junior Superintendent / Head Clerk of the court.

The Head Clerk / Seniormost UD Clerk of the Family Court, Kasaragod will hold the full additional charge of the post of Sheristadar of the Court till Shri V.P.Reghunathan Nair (SI.No.13) takes charge.

12. Shri M.A.Jose, Sheristadar, Addl. Sessions Court (Abkari cases), Kottarakkara is transferred and posted as Sheristadar, Addl.District Court / MACT, N.Paravur. He will handover charge of his office to Shri Geo Dennis(SI.No.18) and takes charge as Sheristadar, Addl.District Court / MACT, N.Paravur from the Senior Superintendent /Junior Superintendent of the Court.

13. Shri V.P. Reghunathan Nair, Sheristadar, Family Court, Thiruvalla is transferred and posted as Sheristadar, Family Court, Kasaragod. He will handover charge of his office to the Head Clerk / Seniormost UD Clerk of the court and take charge as Sheristadar, Family Court, Kasaragod from the Head Clerk / Seniormost

UD Clerk of the court.

The Head Clerk / Seniormost UD Clerk of the Family Court, Thiruvalla will hold the full additional charge of the post of Sheristadar of the Court till Smt.N.Souda(SI.No.9) takes charge.

14. Smt. N.R.Vijayalakshmi, Sheristadar, Sub Court, Kottayam is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar, MACT, Pala. She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Pala from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Kottayam will hold the full additional charge of the post of the Sheristadar of the court till Shri P.C.Kurian (SI.No.29) takes charge.

15. Smt. C.Vijayamma, Sheristadar, Sub Court, Pathanamthitta is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, MACT, Pathanamthitta. She will handover charge of her office to the Junior Superintendent/ Head Clerk of the Court and take charge as Sheristadar, MACT, Pathanamthitta from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the Sub Court, Pathanamthitta will hold the full additional charge of the post of the Sheristadar of the court till Smt.K.Vasanthakumari Amma(SI.No.30) takes charge.

16. Shri E.I. Joy, Senior Superintendent, Addl.District Court / MACT, N.Paravur is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar, MACT, Perumbavoor. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Perumbavoor from the Junior Superintendent/Head Clerk of the tribunal

The Junior Superintendent / Head Clerk of the Addl.District Court / MACT, N.Paravur will hold the full additional charge of the post of the Senior

Superintendent of the court till Smt. P.J.Rosily (Sl.No.45) takes charge.

17. Shri E.Harshvardhana, Sheristadar, Sub Court, Kasaragod is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240-37040 and posted as Sheristadar, MACT, Muvattupuzha. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Muvattupuzha from the Junior Superintendent / Head Clerk of the tribunal

The Junior Superintendent / Head Clerk of the Sub Court, Kasaragod will hold the full additional charge of the post of the Sheristadar of the court till Smt.N.K.Visalakshi(Sl.No.40) takes charge.

18. Shri Geo Dennis, Senior Superintendent, Addl. Sessions Court (Abkari cases), Kottarakkara is promoted as Sheristadar, Addl. District Courts/ Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240-37040 and posted as Sheristadar, Addl. Sessions Court (Abkari cases), Kottarakkara. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Addl. Sessions Court (Abkari cases), Kottarakkara from Shri M.A.Jose(Sl.No.12)

The Junior Superintendent / Head Clerk of the Addl. Sessions Court (Abkari cases), Kottarakkara will hold the full additional charge of the post of the Senior Superintendent of the court till Smt.J.Remadevi Amma(Sl.No.31)takes charge

19. Smt. Jayanthi Thankom, Sheristadar, Sub Court, Palakkad is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240-37040 and posted as Sheristadar, Addl.District Court / MACT, Tirur. She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Addl. District Court/MACT, Tirur from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the Sub Court, Palakkad will hold the full additional charge of the post of the Sheristadar of the court till Smt.O.V.Sreedevi(Sl.No.39) takes charge.

20. Shri R.Prakasom, Sheristadar, Sub Court, Thiruvalla is promoted as

Sheristadar, Addl. District Courts/ Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240-37040 and posted as Sheristadar, MACT, Neyyattinkara. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Neyyattinkara from the Junior Superintendent / Head Clerk of the Tribunal.

The Junior Superintendent / Head Clerk of the Sub Court, Thiruvalla will hold the full additional charge of the post of the Sheristadar of the court till Shri K.Babu Mohanan(SI.No.26) takes charge.

21. Smt. S.Girija, Senior Superintendent, District Court, Alappuzha is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240-37040 and posted as Sheristadar,Spl.Court(SPE/CBI)-I/ Ernakulam. She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Spl.Court(SPE/CBI)-I/ Ernakulam from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the District Court, Alappuzha will hold the full additional charge of the post of the Senior Superintendent of the court till Shri V.Prakash(SI.No.27) takes charge.

22. Smt. Reeja Thankachi B., Sheristadar, Family Court, Alappuzha is transferred and posted as Sheristadar, Family Court, Nedumangad. She will handover charge of her office to the Head Clerk / Seniormost UD Clerk of the Court and take charge as Sheristadar, Family Court, Nedumangad from the Head Clerk / Seniormost UD Clerk of the Court.

The Head Clerk / Seniormost UD Clerk of the Family Court, Alappuzha will hold the full additional charge of the post of Sheristadar of the court till Shri V.J.Joseph(SI.No.10) takes charge.

23. Shri Sasikumar S, Senior Superintendent, Chief Judicial Magistrate's Court, Kasaragod is promoted as Sheristadar, Chief Judicial Magistrate's Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240-37040 and posted as Sheristadar, Chief Judicial Magistrate's Court, Manjeri. On relief from his present post, he will take charge as Sheristadar, Chief Judicial Magistrate's Court, Manjeri from the Junior Superintendent / Head Clerk of

the court.

24. Shri Thomas Varghese, Senior Superintendent, Chief Judicial Magistrate's Court, Kalpetta now functioning as JMFC, Pala(Temporary) is promoted as Sheristadar, Chief Judicial Magistrate's Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240-37040 and allowed to continue as JMFC, Pala(Temporary)

25. Shri T.S.Ajithkumar, Senior Superintendent, Chief Judicial Magistrate's Court, Thiruvananthapuram is promoted as Sheristadar, Chief Judicial Magistrate's Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240-37040 and posted as Sheristadar, Chief Judicial Magistrate's Court, Thrissur. On relief from his present post, he will take charge as Sheristadar, Chief Judicial Magistrate's Court, Thrissur from the Junior Superintendent / Head Clerk of the court.

26. Shri K. Babu Mohanan, Senior Superintendent, District Court, Kottayam is transferred and posted as Sheristadar, Sub Court, Thiruvalla. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Thiruvalla from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the District Court, Kottayam will hold the full additional charge of the post of Senior Superintendent of the Court till Shri Thomas V.Koshy (Sl.No.28) takes charge.

27. Shri V.Prakash, Sheristadar, Sub Court, Cherthala is transferred and posted as Senior Superintendent, District Court, Alappuzha. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Senior Superintendent, District Court, Alappuzha from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Cherthala will hold the full additional charge of the post of Sheristadar of the Court till Shri George Varghese (Sl.No.46) takes charge.

28. Shri Thomas V. Koshy, Sheristadar, Sub Court, Thiruvananthapuram is transferred and posted as Senior Superintendent, District Court, Kottayam. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Senior Superintendent, District Court, Kottayam from the

Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Thiruvananthapuram will hold the full additional charge of the post of Sheristadar of the Court till Shri V.Gopalakrishnan(SI.No.35) takes charge.

29. Shri P.C.Kurian, Sheristadar, Sub Court, Ernakulam is transferred and posted as Sheristadar, Sub Court, Kottayam. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Kottayam from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Ernakulam will hold the full additional charge of the post of Sheristadar of the Court till Smt.P.G.Suseela (SI.No.38) takes charge.

30. Smt. K.Vasanthakumari Amma, Senior Superintendent, District Court, Thodupuzha is transferred and posted as Sheristadar, Sub Court, Pathanamthitta. She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Pathanamthitta from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the District Court, Thodupuzha will hold the full additional charge of the post of Senior Superintendent of the Court till Shri M.V.Joy (SI.No.37) takes charge.

31. Smt. J.Remadevi Amma, Sheristadar, Wakf Tribunal, Ernakulam is transferred and posted as Senior Superintendent, Addl. Sessions Court (Abkari cases), Kottarakkara. She will handover charge of her office to the Junior Superintendent / Head Clerk of the tribunal and take charge as Senior Superintendent, Addl. Sessions Court (Abkari cases), Kottarakkara from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Wakf Tribunal, Ernakulam will hold the full additional charge of the post of Sheristadar of the Court till Smt.B.Saroja Devi (SI.No.42) takes charge.

32. Shri M.Sugunan, Sheristadar, Sub Court, Muvattupuzha is transferred and posted as Senior Superintendent, Addl.District Court, Neyyattinkara. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Senior Superintendent, Addl.District Court, Neyyattinkara from

the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Muvattupuzha will hold the full additional charge of the post of Sheristadar of the Court till Shri Jose K. Paul (Sl.No.34) takes charge.

33. Shri C.C.James, Sheristadar, Addl. Sub Court, Ernakulam is transferred and posted as Sheristadar, Sub Court, Irinjalakuda. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Irinjalakuda from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Addl. Sub Court, Ernakulam will hold the full additional charge of the post of Sheristadar of the Court till Smt. K.V.Dhanalakshmi(Sl.No.43) takes charge.

34. Shri Jose K.Paul, Sheristadar, Sub Court, Irinjalakuda is transferred and posted as Sheristadar, Sub Court, Muvattupuzha. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Muvattupuzha from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Irinjalakuda will hold the full additional charge of the post of Sheristadar of the Court till Shri C.C.James(Sl.No.33) takes charge.

35. Shri V.Goopalakrishnan, Sheristadar, Sub Court, Sulthan Bathery is transferred and posted as Sheristadar, Sub Court, Thiruvananthapuram. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Thiruvananthapuram from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Sulthan Bathery will hold the full additional charge of the post of Sheristadar of the Court till Shri M.B.Balakrishna Menon(Sl.No.36) takes charge.

36. Shri M.B.Balakrishna Menon, Junior Superintendent(Higher Grade), Munsiff-Magistrate's Court, Kolenchery is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Sulthan Bathery. On relief from his present post, he will

take charge as Sheristadar, Sub Court, Sulthan Bathery from the Junior Superintendent / Head Clerk of the Court.

37. Shri M.V.Joy, Junior Superintendent(Higher Grade), Family Court, Muvattupuzha is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Senior Superintendent, District Court, Thodupuzha. On relief from his present post, he will take charge as Senior Superintendent, District Court, Thodupuzha from the Junior Superintendent / Head Clerk of the Court.

38. Smt. P.G.Suseela, Junior Superintendent(Higher Grade), Munsiff's Court, Ettumanoor is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Ernakulam. On relief from her present post, she will take charge as Sheristadar, Sub Court, Ernakulam from the Junior Superintendent / Head Clerk of the Court.

39.Smt. O.V. Sreedevi, Junior Superintendent(Higher Grade), Munsiff's Court, Thrissur is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Palakkad. On relief from her present post, she will take charge as Sheristadar, Sub Court, Palakkad from Junior Superintendent / Head Clerk of the Court.

40.Smt. N.K.Visalakshi, Junior Superintendent(Higher Grade), Munsiff's Court, Thalassery is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Kasaragod. On relief from her present post, she will take charge as Sheristadar, Sub Court, Kasaragod from the Junior Superintendent / Head Clerk of the Court.

41. Smt. D.Mallikakumari, Junior Superintendent(Higher Grade), Munsiff's Court, Nedumangad is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial

Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Attingal. On relief from her present post, she will take charge as Sheristadar, Sub Court, Attingal from the Junior Superintendent / Head Clerk of the Court.

42. Smt. B.Saroja Devi, Junior Superintendent (Higher Grade), Sub Court, Thiruvananthapuram is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Wakf Tribunal, Ernakulam . On relief from her present post, she will take charge as Sheristadar, Wakf Tribunal, Ernakulam from the Junior Superintendent / Head Clerk of the court.

43. Smt. K.V. Dhanalakshmi, Junior Superintendent(Higher Grade), District Court, Thrissur is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Sheristadar, Addl.Sub Court, Ernakulam. On relief from her present post, she will take charge as Sheristadar, Addl.Sub Court, Ernakulam from the Junior Superintendent / Head Clerk of the Court.

44. Smt.C.S.Santhakumari, Junior Superintendent(Higher Grade), Munsiff's Court, Palakkad is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Senior Superintendent, District Court, Kalpetta. On relief from her present post, she will take charge as Senior Superintendent, District Court, Kalpetta from the Junior Superintendent / Head Clerk of the Court.

45. Smt. P.J.Rosily, Junior Superintendent(Higher Grade), Munsiff's Court, Irinjalakuda is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay of ₹ 18740 - 33680 and posted as Senior Superintendent, Addl. District Court / MACT, N.Paravur. On relief from her present post, she will take charge as Senior Superintendent, Addl. District Court / MACT, N.Paravur from the Junior Superintendent / Head Clerk of the Court.

46. Shri George Varghese, Junior Superintendent (Higher Grade), Sub Court, Cherthala is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Cherthala. On relief from his present post, she will take charge as Sheristadar, Sub Court, Cherthala from Junior Superintendent / Head Clerk of the Court.

The officers at Sl. Nos. 7 to 13, 31 & 32 to 35 are not eligible for joining time and for transfer TA. The Officers at Sl. 22 & 26 to 30 are not eligible for joining time.

(By Order)


S.JAGADEES

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (46 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The 14 Principal District Judges.
The Addl.District Judge / MACT, N.Paravur
The Motor Accidents Claims Tribunal, Attingal Pala, Pathanamthitta, Tirur,
Muvattupuzha, Neyyattinkara, Ottappalam
The Judge of Family Court, Nedumangad, Thiruvalla, Palakad, Alappuzha
Muvattupuzha & Kasaragod
The Addl.Sessions Judge(Abkari Cases), Kottarakkara & Neyyattinkara
The Spl.Judge(SPE / CBI)-I / Addl.District Judge , Ernakulam
The Spl.Judge(SPE / CBI), Thiruvananthapuram
The Spl.Judge(Idamalayar Investigations), Ernakulam
The Wakf Tribunal , Ernakulam.
The Sub Judges of Thiruvananthapuram, Kottayam, Ernakulam, Pathanamthitta,
Attingal, Irinjalakuda Muvattupuzha, Kasaragod, Palakkad, Cherthala,
Sulthan Bathery , Thiruvalla, Alappuzha
The Munsiff-Magistrate, Kolenchery
The Munsiffs, Ettumanoor, Thrissur, Thalassery, Nedumangad Palakkad &
Irinjalakuda
The Officers concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.